

(20)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/135/2016  
NAME OF THE PETITIONER(S) : S. Swaminathan & another  
NAME OF THE RESPONDENT(S) : M/s Pentagon Switch Gear Private Limited & 10 others  
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	M.K. PREETHA Adv. for KSR & Co.	Counsel for Respondents 1 to 9.	M.K. Preetha
2.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Petitioner	R. Vidhyashankar

**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to bring his senior for submission of final arguments. At request, time is enlarged. Put up on 09.03.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)